

(Open Court)

CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH, ALLAHABAD

Allahabad this the 12th day of January, 2001

C O R A M :- Hon'ble Mr. Rafiq Uddin, Member- J.

original Application No. 11 of 2001

Bhagat Singh S/o Sri Shobha Ram  
R/o Village Harienty, Post Faloda  
Distt. Mizaffar Nagar.

..... Applicant.

Counsel for the applicant :- Sri K.P. Singh

V E R S U S

1. Union of India through the Secretary,  
Ministry of Defence, Government of India ,  
New Delhi.
2. The General Officer Commanding in -Chief,  
Central Command, Lucknow, U.P.
3. The Station Commander, Station Headquarters,  
Roorkee, Distt. Hardwar.
4. The Officer Commanding, 810, Combat Engineering  
Training Camp, C/o 56 APO.

..... Respondents.

Counsel for the respondents :-

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O R D E R (oral)

(By Hon'ble Mr. Rafiq Uddin, J.M.)

This O.A has been filed by the applicant for seeking direction to the respondents to decide the representation of the applicant dt. 20.09.1995 which was submitted by him for his re-engagement as casual labour. The applicant claims that he had worked continuously for about 5 years from July 1991 to 31 Aug. 1995 and he was dis-engaged. He submitted that his representation is still pending and no order has been passed by the respondent No. 4.

2. The O.A is dispossed of at admission stage and respondent No. 4 i.e. The Officer Commanding, 810, Combat Engineering Training Camp is directed to consider the representation of the applicant and decide within a period of three months from the date of communication of this order.
3. There will be no order as to costs.

*Rafiq Uddin*  
Member- J.

/Anand/